

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 7
(MP) CP(IB) 33 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Star Protection Pvt Ltd

.....Applicant

V/s

P D Agarwal Infrastructure Ltd

.....Respondent

Order delivered on ..05/08/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav D. Thakkar, Advocate

For the Respondent :

ORDER

Learned counsel for the applicant states that parties have amicably settled the matter. Part payment is received by the applicant by way of cheque. Learned counsel for the applicant states that on receipt of entire payment, application will be withdrawn.

List the matter on 18.08.2021

VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

-SD-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

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